

Statutory Liability

Sr No	Account Name	Amount Due to Local/State/Central/G ovt/Semi Govt AuthoritiesAs on 11.12.2017	Claim form Received and Admitted	Claim form not Received
1	Provident Fund	785,063.00		785,063.00
2	PROF TAX	2,930,571.00		2,930,571.00
3	ESI	6,357.00		6,357.00
4	Out_put VAT Liability	(317,479.56)		(317,479.56)
5	STAFF IT	(98,896.52)		(98,896.52)
6	Central Goods & services tax input acco	(2,463,664.37)		(2,463,664.37)
7	State Goods & services tax input accoun	(2,463,664.37)		(2,463,664.37)
8	Integrated Goods & services tax input a	(1,178,689.37)		(1,178,689.37)
9	Central Goods & Service Tax output Acco	1,549,115.79		1,549,115.79
10	State Goods & Service Tax output Accoun	1,549,115.79		1,549,115.79
11	Integrated Goods & Service Tax output A	90,602.44		90,602.44
12	CST Output	93,986.49		93,986.49
13	Service Tax Interim Account	9,363,379.20		9,363,379.20
14	Service Tax E Cess Interim Account	352,258.52		352,258.52
15	Service Tax H E Cess Interim Account	176,227.74		176,227.74
16	Service Tax Final Account	504,438,064.13		504,438,064.13
17	Service Tax E Cess Final Account	7,821,224.95		7,821,224.95
18	Service Tax H E Cess Final Account	3,944,601.02		3,944,601.02
19	Service Taxon GTA- Payable	721,610.00		721,610.00
20	Service Tax payable account - Legacy	(24,965.00)		(24,965.00)
21	Service Tax Payable A/C	9,659,496.88		9,659,496.88
22	Tax Collected at Source	12,805.14		12,805.14
23	Tax Collected at Source Offsetting A/c	(12,805.14)		(12,805.14)
24	Interest - TDS Payable(Domestic company	64,975.00		64,975.00
25	Contractors - TDS Payable	1,264,207.30		1,264,207.30
26	Swachha Bharat Cess Payable	639,075.80		639,075.80
27	Swachha Bharat Cess Payable	49,458.00		49,458.00
28	Krishi Kalyan Cess Payable	(1,932,461.29)		(1,932,461.29)
29	Krishi Kalyan Cess Rec	2,061,876.00		2,061,876.00
30	SubCon/Advt Contrctr - TDS Payable(Ind/	(2,087,551.00)		(2,087,551.00)
31	Commission/ Brokerage - TDS Payable	554,816.00		554,816.00
32	Commission/ Brokerage - E.Cess Payable	(554,816.00)		(554,816.00)
33	Rent-Plant/Mach/Equipmt- TDS Payable	1,608.00		1,608.00
34	Rent-Plant/Mach/Equipmt- TDS Paybl(CO/F	5,634.00		5,634.00
35	Rent-Land/Bldng/Furn- TDS Payable(Ind/H	39,372.00		39,372.00
36	Rent-Land/Bldng/Furn-TDS Payable(Other	95,537.00		95,537.00
37	Professional Services - TDS Payable	659,112.51		659,112.51
38	Professional Services - E.Cess Payable	73,168.49		73,168.49
39	PLA BED	(470,880.00)		(470,880.00)
40	PLA ECS	(6,652.72)		(6,652.72)
41	PLA H&S Ed Cess	(3,321.00)		(3,321.00)
42	WCT of Subcontractor deducted	7,250,260.50		7,250,260.50
43	Entry Tax Liability (Assistant Commisioner Pune-II Division Central GST Pune)	19,993,095.00	19919632	
44	Defered Tax expenses	(18,749,615.00)		(18,749,615.00)
45	Provision for Income Tax	50,979,654.00		50,979,654.00
46	Provision for E.D.L.I	5,704,859.00		5,704,859.00
	Total	602,565,726.35	19,919,632.00	582,572,631.35

